

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 214 of 2017 (SZ)

Applicant(s)

Vs. Respondent(s)

Meenava Thanthai K. R. Selvaraj Kumar
Meenavar Nala Sangam

The Director,
Ministry of Environment, Forest &
Climate Change, (IA-II Section), Vayu
Wing, 3rd floor, Indira Paryavaran
Bhavan, Jor Bagh Road, Aliganj, New
Delhi and 9 others

Legal Practitioners for Applicant(s)

Mr. K. Mageshwaran

Legal practitioners for respondent(s)

M/s Syed Nurullah Sheriff for R1, R2
M/s T.N.C. Kaushik for R3
M/s E. Manoharan for R4 to R7, R9
M/s H. Yasmeen Ali for R8,
M/s Abdul Saleem for R10.

Note of the Registry	Orders of the Registrar
Order No.	Date: 20.07.2018 Applicant & counsel not present. R1, R2 counsel present. Other respondents side no representation. For appearance of applicant and all other respondents and reply call on 16.08.2018. (Tmt. Meena Satheesh) Registrar